

that every school must have a play-ground; if so, what is Government's view in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Some suggestions regarding reconstitution of the All India Council of Sports are receiving Government's attention.

(b) Sports is not being neglected but there is a scope for further improvement.

(c) Government are of the view that active interest in sports should be developed amongst students at all levels and necessary facilities provided.

Slump in Demand of Nitrogenous Fertilizers

*281. SHRI G. Y. KRISHNAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is a slump in the demand for nitrogenous fertilizer in the country;

(b) if so, the estimated stockpile of fertilizers; and

(c) whether there is any restrictions on inter-State movement of fertilizers; and if so, the reasons thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a). No. Sir.

(b) Does not arise.

(c) Yes Sir. Inter State movement of fertilizers is governed by the provisions of the Fertiliser (Movement Control) Order issued under the Essential Commodities Act. Regulation of such movement is meant to enable equitable distribution of both the indigenous and imported fertilizers in different parts of the country. It enables the Central Government, the State

Governments and the Fertiliser producers to plan the movement and distribution of fertilizers systematically. Apart from this, it reduces the strain on the transport system by rationalising movements minimises transport delays, and results in freight savings.

Fruit Processing Complex in North Eastern Region

*282. SHRI M. RAM GOPAL REDDY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have decided to set up a fruit processing complex in the North Eastern region of the country; and

(b) if so, the total cost involved?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) No, Sir. The matter is still under active consideration of the Government.

(b) Does not arise.

देश में गृह निर्माण कार्य को बढ़ावा

*283. श्री नटवर लाल बी० परमार : क्या निर्माण और आवास तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार गृह निर्माण कार्य को उद्योग के रूप में मानने का है ;

(ख) क्या देश में गृह निर्माण कार्य को बढ़ावा देने के लिए सरकार का विचार वित्तीय सहायता देने, मकान कर से मुक्त करने, किराये से होने वाली आय पर आय कर निर्धारण में रियायत देने तथा अन्य

रियायतें देने और ज़हरी भूमि की अधिकतम सीमा अधिनियम में संशोधन करने का है ; और

(ग) यदि हां, तो तत्संबंधी व्यौरा क्या है ?

निर्माण और आवास तथा प्रति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क) से (ग) . मुझाब सरकार के विचाराधीन है ।

Non-Availability of Urdu Medium Text Books

*284. SHRI C. K. JAFFER SHARIEF: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether text books in Urdu medium were not available for the 9th and 10th Class students in the Union territory of Delhi and other States during the last academic year and if so, what are the reasons therefor; and

(b) what action Government have taken in the matter?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) In the Union Territory of Delhi text books in Urdu medium for Classes 9th and 10th were not available during the last academic year 1976-77. The reason was inordinate delay on the part of the Taraqui-e-Urdu Board whose responsibility was to translate, edit, produce and distribute text-books. In regard to the other States, it is for the State Governments to prescribe books and wherever required make available text-books in Urdu medium. The time and labour that will be involved in collecting this information and the reasons if any for such books not being available would not be commensurate with the results.

(b) While the translation of text-books into Urdu would continue with the Taraqui-e-Urdu Board, all other functions such as—editing, production and distribution would be handled by the National Council of Educational Research and Training.

खाद्यान्नों और दालों के खूदरा मूल्य

2503. श्री मृत्युञ्जय प्रसाद : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि गत तीन वर्षों में, हर महीने प्रमुख ज़हरों तथा मंडियों में गेहूँ, चावल, मक्का, बाजरा, ज्वार आदि खाद्यान्नों और चना, मटर, मधुर, मूंग, अरहर, उड़द, मोठ आदि दालों के खूदरा मूल्यों के आंकड़े, क्या रहे ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : उपलब्ध जानकारी के विवरण सभा पटल पर रखा गया है । [ग्रन्थालय में रखा गया देखिए सख्या L.T--1259/77]

Maintenance of ruined Palaces in Himachal Pradesh

2504. SHRI DURGA CHAND: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Central Government are contemplating a proposal to maintain and declare the ruined palaces at Vijaypur and at Sujampur Tira in Himachal Pradesh monuments of National importance which are connected with the birth place of Maharaja Sansar Chand, father of Kangra School of Paintings; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHAUNDER): (a) and (b). The Katoch Palace